## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/16/17

NAME OF THE PETITIONER(S)

: P. RANGASAMY +13

NAME OF THE RESPONDENT(S) : M/S TALENT ALLOYS PVT LTD + 8

**SECTION** 

Sl.No. NAME (IN CAPITAL) REPRESE

REPRESENTED BY

SIGNATURE

R. VIDHUR SHANKAR DOV. for Respondents 12. Vielya Shanko

K. K.S. HIVAS SHANMUETAM

K. K.S. GIRI PRASATIH

JADY for 8th Respondent

K. BANUPRIYA

J. ALLIER

Counsel for petitioner present. Counsel for R8 present. Counsel for petitioner is directed to file proof of service of notice to the other respondents by the next date of hearing. Time is extended at request. Put up on 19.12.2017.

-sel S Vijayaraghavan Member (Technical) -sdr

K Anantha Padmanabha Swamy Member (Judicial)

hc